

(5)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

CP-316/2001 in
OA-1638/95

New Delhi this the 13th day of July, 2001.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)
Hon'ble Dr. A. Vedavalli, Member(J)

Sh. P.K. Aggarwal,
S/o Sh. J.L. Aggarwal,
R/o B-126 Subhadra Colony,
Sarai Rohilla,
Delhi-35.

.... Petitioner

(Present : None even on second call)

Versus

1. Union of India through
Sh. Pawan Kumar,
Secretary,
Ministry of Information & Broadcasting,
Shastri Bhawan,
New Delhi-1.

2. Sh. K.M. Paul,
Director General,
All India Radio,
Parliament Street,
New Delhi-1.

.... Respondents

ORDER (ORAL)

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

We note that none had appeared on behalf of petitioner on the last date of hearing and even today none is present on his behalf even on second call. Accordingly, CP-316/2001 is dismissed for default.

A. Vedavalli

(Dr. A. Vedavalli)
Member(J)

S.R. Adige

(S.R. Adige)
Vice-Chairman(A)